

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 106 /A. In view of Order dated 06.02.2014 passed in W.P. (S) No. 7098 of 2013 read with Order dated 13.03.2014 passed in C.M.P. No. 80 of 2014 by the High Court of Jharkhand, Ranchi, the Vacancy position of the Jharkhand Superior Judicial Service till 31.03.2014 is notified in the following manner:-

By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)- under Rule 4(b) of Rules, 2001	Promotion (by way of selection) through limited competitive Examination(10%)- under Rule 4(C) of Rules, 2001	By direct recruitment from Bar(25%)- under Rule 4(a) of Rules, 2001
(75-4 [^])= 71 [excess 4 [^] under Rule 4(a) adjusted]	04	Excess 04 [^]

It is made clear that appointment over the aforesaid notified vacancies will be subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009.

The earlier vacancy position as notified vide Notification No. 45/A dated 22nd February, 2013 is modified accordingly.

Dated: 12th May, 2014

By Order,
Sd/- **A. K. Choudhary**
Registrar General

Memo No. 5482-5483/Apptt.

Dated Ranchi, the 12th May, 2014

Copy forwarded to the Deputy Registrar (Protocol) and I/c NIC Cell, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand, Ranchi immediately.


Registrar General